

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1737(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

BSE Ltd.
v/s.
Sejal Glass Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 08.08.2018 for
withdrawal.

SD/-
RAVIKUMAR DURAISAMY
Member (Technical)

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)